

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 40/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: M/s. Omkar Realtors & Developers (Bhoiwada) P. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

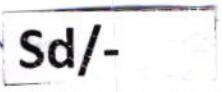
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Beyzin Bhorade	Adv for Petition Company	B.B.
2.	Amit Sarker	Adv for Petition Company	A.Sarker

ORDER

CSA No. 40/230-232/NCLT/MB/MAH/2017

CSA No. 824/230-232/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, this Petition is **dismissed as  
withdrawn** with liberty to file a fresh Petition.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)